

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO. _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>Copy for Advocate 425 P.C./</p>	<p><u>OA No. 228/2006 with MA No. 135/2006.</u> <u>5.7.2006.</u> Mr. P. N. Jatti counsel for the applicant. Heard. Learned Counsel for the applicant submits that he wants to withdraw this OA. Accordingly, the OA as well as MA shall stands disposed of as withdrawn.</p> <p><i>(Signature)</i> (M. L. CHAUHAN) JUDICIAL MEMBER</p>